

Office of Chief Judicial Magistrate, Ludhiana.

Office Order

The following Duty-Roster shall be observed by the Judicial Officers of Sessions Division, Ludhiana, for the period from 25.12.2020 to 03.01.2021 :-

Sr. No	Name of Officer	Designation	Period
GROUP-A			
1.	Ms. Pavleen Singh	JMIC, Ludhiana.	25.12.2020 & 26.12.2020
2.	Sh. Satish Kumar Sharma	JMIC, Ludhiana.	27.12.2020 & 28.12.2020
3.	Sh. Parsmeet Rishi	JMIC, Ludhiana.	29.12.2020 & 30.12.2020
4.	Sh. Gagandeep Singh	JMIC, Ludhiana.	31.12.2020 & 01.01.2021
5.	Sh. Gurpreet Singh	JMIC, Ludhiana.	02.01.2021 & 03.01.2021
GROUP-B			
1.	Sh. Palwinder Singh	JMIC, Ludhiana	25.12.2020 & 26.12.2020
2.	Sh. Balkar Singh	JMIC, Ludhiana	27.12.2020 & 28.12.2020
3.	Ms. Daljeet Kaur	JMIC, Ludhiana.	29.12.2020 & 30.12.2020
4.	Sh. Jaswinder Pal	JMIC, Ludhiana.	31.12.2020 & 01.01.2021
5.	Ms. Monika chauhan	JMIC, Ludhiana.	02.01.2021 & 03.01.2021

GROUP-C			
1.	Sh. Puneet Mohinia	JMIC, Ludhiana	25.12.2020 & 26.12.2020
2.	Ms. Rajbeer Kaur	JMIC, Ludhiana	27.12.2020 & 28.12.2020
3.	Sh. Ankit Airi	JMIC, Ludhiana.	29.12.2020 & 30.12.2020
4.	Sh. Jasbeer Singh	JMIC, Ludhiana.	31.12.2020 & 01.01.2021
5.	Sh. Gurdarshan Singh	JMIC, Ludhiana.	02.01.2021 & 03.01.2021

KHANNA

1.	Sh. Neeraj Goyal	JMIC, Khanna	25.12.2020 to 27.12.2020
2.	Sh. Rahul Garg	SDJM, Khanna	28.12.2020 & 29.12.2020
3.	Sh. Arun Gupta	JMIC, Khanna	30.12.2020 to 03.01.2021

JAGRAON

1.	Sh. Harjinder Singh	JMIC, Jagraon	25.12.2020 to 28.12.2020
2.	Sh. Karanvir Singh Maju	JMIC, Jagraon	29.12.2020 to 31.12.2020
3.	Sh. Amrish Kumar	SDJM, Jagraon	01.01.2021 to 03.01.2021

SAMRALA

1.	Ms. Riffi Bhatti	JMIC, Samrala	25.12.2020 & 26.12.2020
2.	Ms. Pratima Arora	SDJM, Samrala	27.12.2020 & 28.12.2020

3.	Sh. Jagmilap Singh Khushdil	JMIC, Samrala	29.12.2020 to 03.01.2021
PAYAL			
1.	Ms. Ekta Sahota	SDJM, Payal	25.12.2020 to 29.12.2020
2.	Ms. Harsimranjit Kaur	JMIC, Payal	30.12.2020 to 03.01.2021

Note: 1. The duty period will be upto 10.00 a.m. of next day.

2. Officers in Group -A, Group- B and Group-C at Ludhiana shall perform the duty work of Police Stations as detailed below:-

Group A					
P. S. Div. No.4	P. S. Moti Nagar	Juvenile Court	P. S. RPF	P. S. GRP	P. S. NRI
P. S. Div. No.2					
Group B					
P.S.Focal Point	P. S. Div. No.1	P. S. Model Town	P. S. Dugri	P. S. Sarabha Nagar	P. S. Laddowal
P. S. Div. No.3	P. S. Women Cell	P. S. Div. No.6	P. S. Haibowal	P. S. Shimlapuri	P. S. Salem Tabri
P. S. Jodhan	P. S. Sahnewal	P. S. Dehlon			

Group C					
P. S. Div. No.5	P. S. Daba	P. S Div. No.8	P. S. Jamalpur	P.S. Vigilance Bureau	P. S. Sadar
P. S. Meharbaan	P. S. Tibba	P. S. Daresi	P. S. Basti Jodhewal	P. S. Dakhan	P. S. Div. No.7
P. S. PAU	P. S. Koom Kalan				

3. The compliance relating to bail orders and matters of the Hon'ble High Court shall be dealt by the Duty Magistrate, from Group-A.

4. In case any officer is unable to attend his/her duty-work, it shall be his/her own responsibility to make prior alternative arrangement with some other Judicial Officer.

5. In case all the officers at Samrala happens to be on leave, then their duty work shall be attended to by the Duty Magistrate, Khanna at Khanna and in case the officers at Khanna happens to be on leave, then their duty work shall be attended to by the Duty Magistrate, Samrala at Samrala. In case all the officers at Khanna and Samrala happen to be on leave, then their duty work shall be

attended to by the Duty Magistrate, Payal at Payal. In case all the officers at Jagraon happen to be on leave, then their duty work shall be attended to by the Duty Magistrate, Ludhiana at Ludhiana. In case all the officers at Payal happens to be on leave, then their duty work shall be attended to by the Duty Magistrate, Khanna at Khanna

6. If any Judicial Officer relinquishes his/her charge on transfer/promotion from this Sessions Division, his/her successor shall perform the duty work in his/her place.

7. The duty regarding remand work (first remand and further remand/s till accused is sent to judicial custody) of all the Police Stations in Group-A, B & C shall be performed by the respective Learned Duty Magistrates in Group-A, B & C in the room earmarked for the said purpose.

8. Any request regarding change/adjustment of duty by any Magistrate be made only to the Ld. District & Sessions Judge, Ludhiana.

Sd/-

P. S. Kaleka

Chief Judicial Magistrate

Ludhiana. UID NO.PB0253

Endst. No. 675_Dated: _23.12.2020

Copies forwarded for information and necessary action to :

1. Ld.District & Sessions Judge, Ludhiana.
2. All the Judicial Officers of Ludhiana Sessions Division.
3. President, Bar Associations, Ludhiana, Jagraon, Khanna, Samrala & Payal
4. The Commissioner of Police, Ludhiana.
5. The S.S.P.,Ludhiana (Rural).
6. The S.S.P. Khanna.
7. The District Attorney, Ludhiana.
8. The Superintendent, Central Jail, Women Jail, Borstal Jail, Observation Home, Ludhiana.

Sd/-

P. S. Kaleka

Chief Judicial Magistrate

Ludhiana. UID NO.PB0253